

LEASING OF LAND TO DISPLACED PERSONS

*320. **Giani G. S. Musafir:** (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that Government are charging 3 per cent. of the value of land for the plots leased out to displaced persons, while the Improvement Trust is charging 2½ per cent. for the plots leased out to the public?

(b) If so, what are the reasons for this discrimination against displaced persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) It would be unfair to judge the lease from the rate of the ground rent alone. The terms of the lease offered by the Rehabilitation Ministry to the displaced persons as a whole are more favourable to the latter. Details of the comparative terms offered by the Improvement Trust and the Rehabilitation Ministry are laid on the Table of the House. [See Appendix II, annexure No. 24.]

COMMUNITY DEVELOPMENT PROJECT OF BIHAR

*323. **Dr. Ram Subhag Singh:** (a) Will the Minister of Planning be pleased to state whether Government have approved of the Community Development Project of Bihar?

(b) If so, how many centres are to be opened there?

(c) When will the centres begin to work?

(d) Has the machinery been set up to implement that scheme?

(e) What is the estimated cost of the project?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Yes.

(b) Four projects and one development block.

(c) Work is expected to commence early in October, well in time for the next Rabi season.

(d) The State Government will set up a suitable machinery.

(e) Rs. 65 lakhs per project for three years.

REPORTS IN SOVIET PRESS

*324. **Shri K. Subrahmanyam:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the re-
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ports about India in the Issues of "Izvestia" dated the 20th June, 1951 and "The Trud" dated the 30th January, 1952; and

(b) if so, the action which is being taken by the Government of India in the matter?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) Correct facts on these subjects have been given out by the Government from time to time. The Soviet Government has also taken some action as a result of our representation.

EXPENDITURE ON KOREAN WAR

*326. **Pandit A. R. Shastri:** Will the Prime Minister be pleased to state as to what expenses in man power and materials has the Korean War caused to this country?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): A monthly expenditure of approximately Rs. 42,000 has been incurred since November 1950 in the maintenance of 60 Indian Field Ambulance, which has been placed at the disposal of the Unified Command in Korea. A non-recurring expenditure of Rs. 8,14,667 has also been incurred in the free supply of jute bags and medicines. The Unit has suffered the following casualties.

- (i) accidentally deat, one
- (ii) battle casualty, (non-fatal), one
- (iii) other cases evacuated to India, seventeen.

STATE TRADING COMMITTEE REPORT

*327. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the recommendations of the Committee on State Trading with regard to development of co-operative institutions producing exportable commodities and similar other societies; and

(b) the steps that are being taken by Government to implement the recommendations?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) I would invite the Member's attention to paragraph 103 of the Report of the Committee and item 40 of the summary of their recommendations.

(b) The Member's attention is invited to the answer given earlier today to starred question No. 309.